

NOTICE

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person that on **Tuesday, 2nd June 2020:-**

At 10.30 a.m. the **Hon'ble Shri Justice C.V. Bhadang** will take up following matters (on the file of High Court Bombay, Bench at Goa) for pronouncement of judgment through Video Conferencing

- 1) Civil Writ Petition No. 942 of 2018
- 2) Civil Writ Petition No. 958 of 2018
- 3) Civil Writ Petition No. 1000 of 2018
- 4) Civil Revision Application No. 39 of 2015

With

Civil Revision Application No. 44 of 2015

With

Civil Revision Application No. 1 of 2016

Video Conference access instructions will be communicated to the concerned.

Dated this 29th day of May 2020.

Sd/-
(V. R. Kachare)
I/c Registrar (Judl-I)
High Court, A.S. Bombay.